

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2019/4857/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Manash Baruah,  
Judge, Designated Court,  
Assam, Guwahati.

Dated Guwahati, the 7<sup>th</sup> October, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. 290 dtd. 06.10.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.10.2021, along with station leave permission from the morning of 17.10.2021 till the evening of 19.10.2021**, has been granted.

The District and Sessions Judge, Kamrup(M), Guwahati and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-49/2019/4858-A, dated 7-10-2021

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
2.  The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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